

THE HIGH COURT OF ORISSA: CUTTACK

eTender Notice No. XXXV-22/2018-20-53; Dated: 22.01.2021

NOTICE OF TENDER FOR SUPPLY OF 883 NUMBERS OF SMART PHONES

The Registrar (Judicial), Orissa High Court, on behalf of the High Court of Orissa, Cuttack invites online bids through eProcurement portal of Odisha Government <http://tendersodisha.gov.in> in two bid format to be received through online mode only Supply of 883 numbers of Smart Phones.

Sl. No.	Name of the work	Supply of 883 numbers of Smart Phones
1	Date and Time of availability of the bid document on the portal	22 .01.2021 at 6.00PM
2	Last Date and Time for downloading of bids in the portal	17.02.2021 till 5.00PM
3	Last Date and Time for uploading of bids	18.02.2021 till 6.00PM
4	Date and Time for opening of Technical Bids	19.02.2021 at 11.00 AM
5	Tender Cost	Rs.17,660/- (Seventeen Thousand Six Hundred Sixty), non-refundable, only shape of Demand Draft
6	Earnest Money Deposit (EMD)	Rs.2,11,920/- (Two Lakh Eleven Thousand Nine Hundred Twenty), refundable, only shape of Demand Draft

Further details can be viewed from the eProcurement portal <http://tendersodisha.gov.in> .

The competent Authorities of the Court reserve the rights to accept/reject any or all of the tender bids wholly or in part, without assigning any reason thereof.

lwh
22.1.21

Registrar (Judicial)
Orissa High Court, Cuttack